

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S). 1349/2024

OMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Crl) No. 3474/2024 (II)

(IA No. 43043/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 43044/2024 - EXEMPTION FROM FILING O.T.)

Date : 15-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Jitendra Kumar, AOR

Mr. Mohd Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Syed Mehdi Imam, AORFor Respondent(s) Mr. Ajay Kumar Misra, AG/Sr. Adv.
Mr. Apoorva Agrawaal, A.A.G.
Mr. Rajat Singh, AOR
Ms. Shweta Yadav, Adv.
Mr. Abhishek Singh, Adv.
Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No.3474/2024:

Leave granted.

Tag with Criminal Appeal No.1349/2024

(RADHA SHARMA)
COURT MASTER (SH)(MALEKAR NAGARAJ)
COURT MASTER (NSH)